

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 12<sup>th</sup> January, 2016**

**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 08/2016 (M.A. No. 14/2016)	Vijay Tanwar Vs. Subhash Mehta & Ors.	Mr. O. P. Gupta, Adv. for Applicant
2.	Original Application No. 12/2016	Shailesh Singh Vs. State of U.P. & Ors.	Mr. Shailesh Singh, Applicant in person
<b>AFTER NOTICE</b>			
3.	Appeal No. 152/2015 (M.A. No. 1363/2015)	Europa Terry Towels Pvt. Ltd. Vs. Chairman, H.S.P.C.B. & Ors.	Mr. I. K. Kapila, Adv. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. Maheen Pradhan, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 & 6 Mr. Pradeep Mishra, Adv. for R-7 Mr. Sudeep Roy, Adv. for R-12 to 17 Mr. Ankit Verma, Adv. Ms. Bhavna, Adv. for MoEF
5.	Original Application No. 488/2015 (M.A. No. 1129/2015 & M.A. No. 1319/2015)	Karan Singh & Anr. Vs. Union of India & Ors.	Mr. Arjun Singh, Adv. for Applicant  Mr. Rahul Pratap, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3 & 5 Ms. Mona, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Shipra Shukla, Adv. for Applicant in M.A. No. 1319/2015
<b>FOR HEARING</b>			
6.	Original Application No. 276/2013	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Raj Kumar, Adv. & Mr. S. L. Gundli, SLO for R - 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R - 6 & 9 Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12 Mr. Syed Shahid Husain, Adv. for R -13 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R - 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahi Husain Riz, Adv. for R - 15, 16 & 21

			Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 & 22 Mr. Pradeep Mishra, Adv. for R–19 & R-20 Mr. Pawan Upadhyay, Adv. for R–23 & R27 Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Shanky Malik Anand, Adv. for R- 27 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36
7.	Original Application No. 20/2014 (M.A No. 59/2014 & <b>M.A. No. 1241/2015</b> )	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachtchen, Adv. Shagun Matta, Adv. for Applicant in Misc. Application No. 1241/2015
8.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015) <b>(PH)</b>	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Abhinav V. Sr. Adv. with Ms. Liza, Adv. for R – 7 to 10
9.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39/2014)	Tarun Bharat Chauhan & Anr.  Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant.  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren & A.K.Prasad Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5 Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija Sethi, Adv. for R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9
10.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind  Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant  Ms. Savitri Pandey, Ms. Azma Parveen, Adv. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kumar Dhayani, Adv. for R-3 & R-4 Mr. Bhupinder Kumar, LA for CPCB
11.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors.  Vs Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Adv. for Applicant  Mr. S. C. Rana, Adv. for R-1 to 3 Mr. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv. for Applicant in M.A. No. 1309/2015
12.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Shiv Mangal Sharma, Adv. for Applicant in M.A. No. 1126/2015  Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Ishwer Upneja, adv. for R-2 & 3 Mr. Pinaki Mishra, Sr. Adv. with Mr. Sumit Pushkar, Adv. for R-4 Mr. Sumit Pushkar, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8

			Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shoaib Haidir, Adv. Mr. Shiv Mangal, Adv. for R-9 Ms. Savitri Pandey, Adv. for R-10
13.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT&Delhi Police Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4 Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5 Mr. A. K. Prasad
14.	Original Application No.163/2015	Citizens for Collective Consciousness  Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Adv. for Applicant  Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Adv. for R-9 Mr. D. Rajeshwar Rao, Adv. for R-12 to 15
15.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi  Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant  Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-2 & 3 Ms. Savitri Pandey, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Adv. for UPSIDC

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EXPERT MEMBER**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 17/2016</b> in Original Application No. 518/2015	Deepak Enterprises Vs. Govt. of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Applicant

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